

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/360/ (IB)/2017

NAME OF THE PETITIONER(S)

: PRABHAKARAN T.R

NAME OF THE RESPONDENT(S)

: KOTHARI INDUSTRIAL CORPORATION LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Preettri S. Alasu Representating Petitioner Teast &

ORDER

Proxy representing the counsel for petitioner on record present. No representation on behalf of the respondents. Counsel for petitioner submitted that a mail has been sent to the respondent for his appearance in the matter today and she received a communication that they are unable to attend today. Counsel for petitioner is directed to send a fresh notice to the respondent for their appearance. Time extended at request. Put up on 12.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)